

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2456
ANSWERED ON:17.08.2006
COMMISSION FOR ECONOMICALLY BACKWARD CLASSES
Barad Shri Jashubhai Dhanabhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has constituted a Commission for Economically Backward Classes;
- (b) if so, the composition thereof;
- (c) the terms and references of the said Commission; and
- (d) the time by which it is likely to submit its report?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) Yes, Sir.
- (b) The Commission comprises of a Chairperson, a Member and a Member- Secretary.
- (c) The terms of references of the Commission are:-
 - (i) to elicit the views of State Governments/UTs and other Commission on the subject;
 - (ii) to suggest criteria for identification of economically backward classes;
 - (iii) to recommend the welfare measures and quantum of reservation in education & Government employment in consultation with the National Commission for Religious and Linguistic Minorities;
 - (iv) to suggest the necessary constitutional, legal and administrative modalities as required for the implementation of their recommendations.

(d) The Commission is to submit its report within six months from the date of appointment of the Chairperson. The Chairman, Member and Member- Secretary have been appointed vide notification dated 10.07.06.